

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II,  
SECTION 3, SUB-SECTION (ii)]

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF DIRECT TAXES

**NOTIFICATION**

**INCOME-TAX**

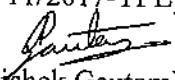
New Delhi, dated the 5<sup>th</sup> June, 2017

S.O.(E) .- In exercise of the powers conferred by clause (v) of the *Explanation* to section 48 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the Cost Inflation Index as mentioned in column (3) of the Table for the Financial Years mentioned in the corresponding entry in column (2) of the said Table, namely:-

TABLE		
Sl.No. (1)	Financial Year (2)	Cost Inflation Index (3)
1	2001-02	100
2	2002-03	105
3	2003-04	109
4	2004-05	113
5	2005-06	117
6	2006-07	122
7	2007-08	129
8	2008-09	137
9	2009-10	148
10	2010-11	167
11	2011-12	184
12	2012-13	200
13	2013-14	220
14	2014-15	240
15	2015-16	254
16	2016-17	264
17	2017-18	272

2. This notification shall come into force with effect from 1<sup>st</sup> day of April, 2018 and shall accordingly apply to the assessment year 2018-19 and subsequent years.

[Notification No.44 /2017/F.No.370142/11/2017-TPL]

  
[Abhishek Gautam]

Under Secretary (Tax Policy & Legislation)

(भारत के राजपत्र, असाधारण भाग 2, खंड 3, उप-खंड (ii) में प्रकाशनार्थ)

भारत सरकार  
वित्त मंत्रालय  
राजस्व विभाग  
केन्द्रीय प्रत्यक्ष कर बोर्ड

अधिसूचना

आय-कर

नई दिल्ली, 5 जून, 2017.

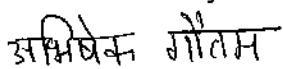
का.आ. (अ).- केन्द्रीय सरकार, आय-कर अधिनियम, 1961 (1961 का 43) की धारा 48 के स्पष्टीकरण के खंड (v) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उक्त सारणी के स्तम्भ (2) में तत्स्थानी प्रविष्टि में उल्लिखित वित्तीय वर्ष के लिए सारणी को स्तम्भ (3) में यथा उल्लिखित लागत मुद्रास्फीति सूचकांक विनिर्दिष्ट करती है, अर्थात्:-

सारणी		
क्र. सं. (1)	वित्तीय वर्ष (2)	लागत मुद्रास्फीति सूचकांक (3)
1	2001-02	100
2	2002-03	105
3	2003-04	109
4	2004-05	113
5	2005-06	117
6	2006-07	122
7	2007-08	129
8	2008-09	137
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16	2016-17		264
17	2017-18		272

2. यह अधिसूचना 1 अप्रैल, 2018 से प्रवृत्त होगी और तदनुसार निर्धारण वर्ष 2018-19 तथा पश्यात्वर्ती वर्षों के लिए लागू होगी।

[अधिसूचना सं. ५५ /2017/का. सं. 370] 42/11/2017- टीपीएल]

  
अभिषेक गौतम

[अभिषेक गौतम]  
अवर सचिव (कर नीति और विधान)